GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1178 TO BE ANSWERED ON JULY 27, 2023

INTEGRATED HOUSING AND SLUM DEVELOPMENT PROGRAMME

NO. 1178. SHRI SAPTAGIRI SANKAR ULAKA: SHRI T.N. PRATHAPAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has discontinued the Integrated Housing and Slum Development Programme in 2014 and if so, the reasons therefor;
- (b) the steps taken by the Government for the development of slum areas after discontinuation of the Integrated Housing and Slum Development Programme;
- (c) the budgetary expenditure for slum development programmes during the last five years, State-wise; and
- (d) whether the Government is aware of the allegations made against the tender issued by the Slum Rehabilitation Authority, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Yes Sir. The Integrated Housing and Slum Development Programme (IHSDP) which had been launched in the year 2005, ended in the year 2012. However, the period was further extended till 31.03.2017 for completion of houses approved under the scheme till 31.03.2012.

(b) & (c): Subsequently, the Ministry of Housing and Urban Affairs launched Pradhan Mantri Awas Yojana-Urban in June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country including slum dwellers with the vision of 'Housing or All'. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. ISSR component of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. State-wise details of Central Assistance released under PMAY-U including ISSR component of scheme during last five years are at Annexure.

(d) No Sir. Slum Rehabilitation Authorities fall under the jurisdiction of State Governments.

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State/UT wise details of Central Assistance sanctioned andreleased during last five years (FY 2018-23) under PMAY-U

SI. No.		Name of the State/ UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)*
1		Andhra Pradesh	26,096.47	15,365.02
2		Bihar	3,051.82	1,924.41
3		Chhattisgarh	3,548.51	2,921.28
4		Goa	72.29	72.65
5		Gujarat	18,102.60	17,036.74
6		Haryana	1,931.36	1,203.88
7	States	Himachal Pradesh	142.14	154.48
8		Jharkhand	1,962.20	1,844.26
9		Karnataka	5,781.71	4,245.80
10		Kerala	1,820.66	1,720.92
11		Madhya Pradesh	10,867.46	10,910.74
12		Maharashtra	23,717.45	16,397.10
13		Odisha	2,079.30	1,748.25
14		Punjab	1,833.46	1,481.87
15		Rajasthan	4,437.50	3,535.09
16		Tamil Nadu	7,423.46	7,264.71
17		Telangana	2,305.89	1,990.98
18		Uttar Pradesh	21,727.27	19,781.44
19		Uttarakhand	889.56	583.54
20		West Bengal	8,259.25	5,401.22
Sub- total (States) :-			1,46,050.36	1,15,584.40
21		Arunachal Pradesh	52.14	68.86
22	East States	Assam	1,730.51	1,212.97
23		Manipur	481.60	276.17
24	st 6	Meghalaya	60.48	24.49
25		Mizoram	178.20	292.55
26	North	Nagaland	319.55	220.44
27	ž	Sikkim	4.16	5.78
28		Tripura	565.54	673.55
	Sub- total (N.E. States) :-		3,392.19	2,774.80
29		A&N Island (UT)	5.50	2.71
30	Union Territories	Chandigarh (UT)	27.50	27.50
31		DNH & DD (UT)	174.12	170.72
32		Delhi (UT)	631.96	631.96
33		J&K (UT)	619.49	389.22
34		Ladakh (UT)	5.78	6.73
35		Lakshadweep (UT)	-	-
36		Puducherry (UT)	140.98	144.75
Sub- total (UT) :-			1,605.33	1,373.59
		Grand Total :-	1,51,047.88	1,19,732.79

* Central Assistance released during the period includes funds released for which funds were sanctioned in preceding years.